



By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/3605 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the 15th July, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJ(G) 6354(A)/2019 dated 26.06.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day casual leave on 27.06.2019 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the morning of 27.06.2019 till the morning of 28.06.2019 (before Court hours), has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/3606 / dated 15.07.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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